NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/82/2016

NAME OF THE PETITIONER(S)

: N. Ramachandran

NAME OF THE RESPONDENT(S)

: Buildart Safety Glass Private Limited & 6 others

UNDER SECTION

: 397/398 of companies act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) K. S. Ranichandran Prof. (S. Manjula Deri for KSR. XLO

ORDER

Both the parties alongwith their counsel are present and stated that there is a possibility of settling the matter amicably. They prayed time for making submissions regarding the final outcome of the settlement talks. Time is enlarged at their request. Put up on 16.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc.